

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

MAIN CASE No. W.P(PIL) No.183 of 2023

PROCEEDING SHEET

Sl. No	DATE	ORDER	OFFICE NOTE
1	22.11.2023	<p>Heard Sri Karumanchi Indraneel Babu, learned counsel for the petitioner.</p> <p>Notice waived by learned Advocate General on behalf of Government Pleader for Energy for respondent Nos.1 & 3.</p> <p>Notice waived by Sri Y. V. Anil Kumar, learned counsel, appearing for Sri Jupudi V. K.Yagna Dutt, In-charge Deputy Solicitor General of India for respondent Nos.2 & 4.</p> <p>Notice waived by Sri Metta Chandrasekhar Rao, learned Standing Counsel for APEPDCL for respondent No.5.</p> <p>Notice waived by Sri V. R. Reddy Kovvuri, learned Standing Counsel for respondent Nos.7 and 9.</p> <p>Response be filed.</p> <p>List on 20.12.2023.</p> <p>DHIRAJ SINGH THAKUR, CJ R.RAGHUNANDAN RAO, J</p> <p style="text-align: right;">AKN</p>	

